

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.132/ND/2013
RT CP No.198/Chd/Hry/2017**

In the matter of:

Mrs.Rashmi Vaish

....Petitioner.


Versus.


M/s Gupta Metal Sheets Ltd. & Ors.

....Respondents.

Present: Mr.Vaibhav Sahni, Advocate for petitioner.

Mr.Vaibhav Sahni, Advocate filed power of attorney on behalf of the petitioner. The instant petition has been received by transfer from NCLT, New Delhi. The matter is adjourned for hearing to 05.09.2017. Notice of hearing be issued to the learned counsel, who had been representing the respondents there.


(Justice R.P.Nagrath)
Member (Judicial)

 July 18, 2017.
Ashwani